



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 7/2020

This the 3rd day of January, 2020

Hon'ble Mr. A. K. Bishnoi, Member (A)

Narender Singh Rana
Aged 62 years, Group-B
S/o. Mange Ram,
R/o. 121 B, Platinum Enclave,
Sector – 18, Rohini,
Delhi – 110 085. ...Applicant

(By Advocate : Mr. Vipul Kumar Upadhyay)

Versus

1. The Commissioner (North DMC)
Dr. Shyama Prasad Mukherjee
Civic Centre, Jawarhar Lal Nehru Marg,
New Delhi – 110 002.
2. Deputy Chief Accountant (North DMC)
Civil Line Zone,
16, Rajpur Road, Delhi – 54. ...Respondents

(By Advocate : Mr. D. S. Mahendru)

O R D E R (ORAL)

The present application has been filed by the applicant seeking the relief of retiral benefits. Mr. Vipul Kumar Upadhyay, learned counsel appearing on behalf of the applicant submits that the representation has been filed on 16.02.2019 which is not yet been decided.

2. Issue notice to the respondents.



3. Mr. D. S. Mahendru, learned counsel accepts notice on behalf of the respondents.
4. Learned counsel for the applicant submits that the ends of justice would be met if a direction is issued to the respondents to decide the representation in a time bound manner.
5. Accordingly, the present O.A is disposed of with a direction to the respondents to decide on the above mentioned representation made by the applicant, through a reasoned and speaking order, within eight weeks of the receipt of a certified copy of this order. No costs.

(A. K. Bishnoi)
Member (A)

/Mbt/